पवन ऊर्जा का उत्पादन

5861. श्री एस० एस० सोमानी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पवन ऊर्जा उत्पादित करने की संभावनाओं का पता लगाया है ताकि ऊर्जा के संसाधन बढ़ाए जा सकें; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) और (ख). जी, हां । देश में पवन चक्कियों का विकास करने के लिये कुछ अनुसंधान और विकास कार्य प्रगति पर है । उत्तरीउत्तर प्रदेश में पम्प से पानी निकालने के लिए प्रोटोटाइप पवन चक्कियों की स्थापमा करने हेतु नीदरलैंड सरकार के सहयोग से एक समेकित ग्राम विकास परियोजना प्रगति पर है । केन्द्रीय विद्युत अनुसंधान संस्थान, बंगलौर भी पम्प के जरिए पानी निकालने हेतु पवन चक्कियों को रूपान्तरित करने की दिशा में कुछ कार्य कर रहा है ।

जिन ग्रामीण और सुदूर क्षेत्रों में पवन प्रवाह अधिक अनुकूल हैं उनमें उपयोग के लिये 1 किलोवाट वर्टिकल एक्सिज विंड जनरेटर तैयार करने और उसका विकास करने के लिये भारत हैवी इलेक्ट्रिकल्स लिमिटेड की एक परियोजना है । एक प्रोटोटाइप पहले ही तैयार किया जा चुका है और उसकी जांच की जा चुकी है तथा दो और प्रोटोटाइपों को तैयार करने का कार्य प्रगति पर है ।

राष्ट्रीय वैमानिक प्रयोगशाला, बंगलौर ने छोटे फार्मों की सिंचाई के लिए पम्प के जरिए जल प्राप्त करने हेतु 10 एम० पाल वाली एक पवन चक्की का अभिकल्प बनाने, उसका विकास करने और उसका निर्माण करने के लिए एक परियोजना हाथ में ली है ।

S.I.U. Report on Staffing Pattern of Doordarshan

5862. SHRI AHMED M. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Staff Inspection Unit has submitted its report on staffing pattern of Doordarshan for its implementation; and

(b) if so, what is the report and when it will be implemented?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The Staff Inspection Unit has submitted a report on staffing norms for Doordarshan Kendras (other than relay centres, post-SITE transmitting centres and Base Production Units) based on programme commitments, studio and technical facilities available and other related operational factors. According to these norms, there is shortage of staff in some categories and surplus in certain others. The recommendations made in the report, in so far as they relate to Group 'A' posts, have been implemented and those pertaining to other categories will be implemented shortly.

Board of Directors of Madras Aluminimum Company

5863. SHRI JYOTIRMOY BOSU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) present position of the board of directors of Madras Aluminium Company;

(b) who are its principal shareholders and number and value of shares held by each;

(c) total paid up capital of the Company;

(d) value of its turn over, yearwise, during the last three years;

(e) whether certain parties are in the field for gaining controlling interest in the Company; and

(f) if so, what are the facts thereof?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Statement is enclosed (Satement 1).

(b) Statement is enclosed (Statement 2).

(c) The total paid up share capital of the company as per the Annual Return filed with the Registrar of Companies as on 29-6-78 is Rs. 5,93,15,700.